

(b) if so, what steps are being taken to ease the situation ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) : (a) and (b) A statement is laid on the Table of of the House.

Statement

(a) and (b) There were some representations to the Ministry of Labour drawing attention to the difficulties faced by the Railway Wagons Industry arising from the pruned demand for wagons by the Railway Board. According to the Ministry of Railways whose attention was drawn to the matter, despite adequate orders available with the West Bengal Wagon Builders, their actual production has been far less than the installed capacity. Further offers for placement of orders for 9530 wagons in terms of four-wheelers have been made to them during February, 1976, which means they will have a total load of 17382 wagons in terms of four-wheelers which will be a load upto December 31, 1978, based on the anticipated level of production. No loss of employment is thus apprehended due to want of wagon orders.

Bus service facilities for commuters from way side bus stops

***138. SHRI AWADHESHWAR PRASAD SINHA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that there is heavy rush of commuters on way side bus stops for DTC buses starting from terminals;

(b) if so, what steps are being taken to make available bus services, to such commuters;

(c) whether Government have conducted a survey of DTC bus services after the introduction of new scheme; and

(d) if so, what are the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON) : (a) to (d) A statement giving the information required is laid on the Table of the Sabha.

Statement

(a) During the peak hours, both in the mornings and evenings, there is a heavy

rush on all the important terminal points and intermediate stops. But this problem does not exist during the slack hours.

(b) Having regard to the additional demand during the peak hours from all the important points in the city, a large number of cut services or special trips have been provided to clear the rush of commuters within a reasonable time.

(c) The Delhi Transport Corporation carries out loading census periodically for the adjustment of services and to ascertain the actual requirements of transport facilities in a particular locality and introduces necessary improvements in the services on the results of such census. As a result of the restructuring of routes, the waiting time of commuters has been reduced and the vehicle and crew utilisation have improved. Further steps to improve the efficiency of the system are in progress on a continuing basis.

(d) Does not arise.

Equal pay for women agricultural labour

***139. SHRI LAKSHMANA MAHA-PATRO :**
SHRI BHUPESH GUPTA :
SHRI INDRADEEP SINHA :
SHRI YOGENDRA SHARMA :

Will the Minister of LABOUR be pleased to state :

(a) the number of States which have taken steps to ensure equal wages for equal work for men and women agricultural workers; and

(b) the steps if any, which the Central Government propose to take in this regard ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) : (a) 18 States have notified minimum wages for agricultural workers under the Minimum Wages Act, 1948 and these rates do not make any distinction between men and women.

(b) It is proposed to enforce the Equal Remuneration Act, 1976 in all scheduled employments, including employments in agriculture, covered by the Minimum Wages Act, 1948, in a phased manner.